GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA STARRED QUESTION NO.132

ANSWERED ON 11.12.2025

GOA-TYPE BEACH DEVELOPMENT IN ANDHRA PRADESH

132 SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government proposes to develop Goa-type integrated beach tourism destinations along the coastal corridors in Andhra Pradesh;
- (b) if so, the details of proposed infrastructure, such as beach shacks, water sports, cruise jetties, coastal resorts, nightlife zones, safety and lifeguard systems and Blue Flag standards, to be developed under Swadesh Darshan 2.0 or other schemes;
- (c) whether the Ministry has conducted any feasibility study for creating international- standard beach tourism clusters in Andhra Pradesh to match the tourism model of Goa; and
- (d) the timeframe proposed for initiating and completing these projects along with funds earmarked therefor?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO.132 ANSWERED ON 11.12.2025 REGARDING GOA-TYPE BEACH DEVELOPMENT IN ANDHRA PRADESH RAISED BY SHRI MASTHAN RAO YADAV BEEDHA

(a) to (d): Development and promotion of tourism destinations and products including conducting destination specific feasibility studies in primarily undertaken by the concerned State Governments (SGs)/Union Territory Administrations (UTAs).

However, the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan (SD)', 'Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)', a subscheme of Swadesh Darshan scheme, 'Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development (ACATID)' complements the efforts of tourism infrastructure development in the country by extending financial assistance to the SGs/UTAs/ Central Agencies on receipt of the project proposals from them in synergy with the scheme guidelines, Government instructions, availability of funds etc. The Ministry under its Swadesh Darshan 2.0 scheme has sanctioned a project 'Development of Suryalanka Beach Experience' at Bapatala, Andhra Pradesh for ₹97.52 Crore during Financial year 2024-25. The Ministry of Tourism has requested the state Governments to complete the projects sanctioned under SD2.0, CBDD and PRASHAD schemes by March, 2026. Further, the projects sanctioned under 'Assistance to Central Agencies for Tourism Infrastructure Development (ACATID)' Scheme are physically completed in Andhra Pradesh.

In addition, Government of India under its 'Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to Global Scale' sanctioned 40 projects in 23 States for Rs.3295.76 Crore in the country in Financial Year 2024-25, with the primary objective to comprehensively develop iconic tourist centres in the country, branding and marketing them at global scale. As per the SASCI scheme guidelines, the projects are implemented and managed by the concerned State Government and projects are to be developed and completed within maximum 2 year's period whereas Government of India will release funds under this scheme up to 31 st March, 2026.

The projects sanctioned under the above-mentioned schemes include a variety of components as per project requirement such as visitor experience enhancement, parking, visitor centre, cafeteria, amenity blocks, signage, pathways, surveillance system, soft components etc.

The details of the projects sanctioned under SD, SD2.0, CBDD, PRASHAD, ACATID and SASCI schemes in the state of Andhra Pradesh is **annexed**.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO.132 ANSWERED ON 11.12.2025 REGARDING GOA-TYPE BEACH DEVELOPMENT IN ANDHRA PRADESH RAISED BY SHRI MASTHAN RAO YADAV BEEDHA

(i) Details of Project sanctioned under 'Swadesh Darshan' Scheme in the State of Andhra Pradesh:

(Amount in ₹Crore)

S.	Circuit /	Name of the Project	Sanctioned
No.	Sanction Year		Amount
1.	Coastal Circuit	Development of Kakinada - Hope Island - Coringa	67.83
	2014-15	Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam -	
		Kotipally	
2.	Coastal Circuit	Development of Nellore - Pulikat Lake - Ubblamadugu	49.55
	2015-16	Water Falls – Nelapattu- Kothakoduru- Mypadu -	
		Ramateertham – Iskapalli	
3.	Buddhist Circuit	Development of Buddhist Circuit: Shalihundam-	35.24
	2017-18	Bavikonda- Bojjanakonda -Amravati- Anupu	

(ii) Details of Project sanctioned under 'Swadesh Darshan 2.0' Scheme in the State of Andhra Pradesh:

(Amount in ₹Crore)

S. No.	Year of	Destination	Name of the Experience	Sanctioned
	Sanction			Amount
1.	2023-24	Araku-Lambasingi	Borra Cave Experience at Araku	29.88
2.	2024-25	Bapatala	Development of Suryalanka Beach Experience	97.52

(iii) Details of Project sanctioned under 'Challenge Based Destination Development (CBDD)' Scheme in the State of Andhra Pradesh:

(Amount in ₹Crore)

S. No.	Year of	Name of the Project	Category	Sanctioned
	Sanction			Amount
1.	2024-25	Ahobilam-A spiritual Odyssey	Spiritual Tourism	25.00
2.	2024-25	Enriching Buddhist Heritage and Cultural Experiences at Nagarjuna Sagar	Culture & Heritage	25.00

(iv) Details of Project sanctioned under 'Special Assistance to States for Capital Investment (SASCI)' Scheme in the State of Andhra Pradesh:

(Amount in ₹Crore)

S. No.	Year of	Name of the Project	Sanctioned
	Sanction		Amount
1.	2024-25	Enriching the fort and Gorge Experience in Gandikota	77.91
2.	2024-25	Akhanda Godavari- (Havelok Bridge & Pushkar Ghat) in Raja Mahendravaram,	94.44

(v) Details of Project sanctioned under 'Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' Scheme in the State of Andhra Pradesh:

(Amount in ₹Crore)

S. No.	Project Name	Sanction	Sanction
		Year	Amount
1.	Development of Amaravati Town, Guntur District as a Tourist Destination	2015-16	27.77
2.	Development of Srisailam Temple	2017-18	43.08
3.	Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam Temple	2022-23	54.04
4.	Development of Pilgrimage Tourism Infrastructure in Annavaram Temple Town	2024-25	25.33

(vi) Details of Project sanctioned under 'Assistance to Central Agencies for Tourism Infrastructure Development (ACATID)' Scheme in the State of Andhra Pradesh:

(Amount in ₹Crore)

S. No.	Project Name	Sanction	Sanction
		Year	Amount
1.	Sound and Light Show at Puttaparthy, Andhra Pradesh	2017-18	7.08
2.	Construction of Cruise-Cum-Costal Cargo Terminal at Channel berth area in Outer Harbour of Visakhapatnam Port	2018-19	38.50
3.	Tirupati Railway Station	2016-17	5.75
